

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-6/1999/3169/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the 12th April, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/2023/3136 dtd. 10.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 12.04.2023 till the morning of 18.04.2023.** Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-6/1999/3170/dated 12.04.2023

Copy to.

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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